

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1276
TO BE ANSWERED ON 23.11.2016**

TECHNICAL EDUCATION IN KARNATAKA

1276. SHRI G.M.SIDDESHWARA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government plans to set up ITIs in Karnataka;
- (b) if so, the details thereof;
- (c) the time by which these are likely to be set up; and
- (d) the steps taken by the Government to boost technical education in various States including Karnataka?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN
THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (c) Vocational Training is a concurrent subject under the Constitution (entry 23). The Central Government is entrusted with responsibility of formulation of policy, laying down training standards, norms, conduct of examinations & certification and affiliation/ de-affiliation of Industrial Training Institutes (ITIs) etc. Opening of ITIs can be done by private persons/ establishments or State Governments.

(d) Directorate General of Training, Ministry of Skill Development and Entrepreneurship has taken following initiatives:

- ✓ Encouraging opening of new ITIs through online system of accreditation.

Qualitative

- ✓ Quality improvement tool ISO 29990, effective utilization of NCVT MIS Portal.
- ✓ Participation of representative of respective State Govt. in the inspections.
- ✓ Initiative for good ambience of ITIs, Information Technology lab for all ITIs.
- ✓ Grading of ITIs
- ✓ Revision of syllabus
